

SPP Insolvency Professionals LLP[IPE]

Insolvency Professional

IBBI Reg.no.IBBI/IPE-0143/IPA-1/2022-23/50033

M/s. SPP Insolvency Professionals LLP,
No.27/9, Nivedh Vikas, Pankaja Mill Road,
Puliyakulam, Coimbatore 641 045
+91 94888 10404 / ipeadmin@sppgroups.com

FORM B

PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF SRI LAKSHMI SARASWATHI SPINTEX LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Sri Lakshmi Saraswathi Spintex Limited
2.	Date of incorporation of corporate debtor	20 th December,2010
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Chennai
4.	Corporate Identity No. / Limited Liability Identification No.of corporate debtor	U17120TN2010PLC078474
5.	Address of the registered office and principal office (if any) of corporate debtor	No.9, [Old No.8], Crescent Road, Shenoy Nagar, Chennai – 600030.
6.	Date of closure of Insolvency Resolution Process	18 th January, 2024 [Liquidation ordered by Hon'ble NCLT on 19 th January, 2024]
7.	Liquidation commencement date of corporate debtor	19 th January, 2024 [Order received on 20 th January,2024]
8.	Name and registration number of the insolvency professional acting as liquidator	M/s. SPP Insolvency Professionals LLP Reg.no.IBBI/IPE-0143/IPA-1/2022-23/50033
9.	Address and e-mail of the liquidator, as registered with the Board	No.27/9,Nivedh Vikas,Pankaja Mill Road, Puliyakulam, Coimbatore- 641045 Ph.no: +91-94888-10404
10.	Address and e-mail to be used for correspondence with the liquidator	Mail to: sssl.cirp@gmail.com / ipeadmin@sppgroups.com
11.	Last date for submission of claims	19 th February, 2024

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Notice is hereby given that the National Company Law Tribunal, Chennai Bench has ordered the commencement of liquidation of the **Sri Lakshmi Saraswathi Spintex Limited on 19th January, 2024**

Note:

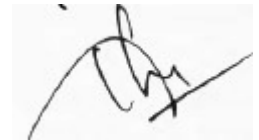
Applicable forms can be downloaded from the following portal: www.ibbi.gov.in → Quick Links→ Downloads→Forms under IBBI (Liquidation Process) Regulations, 2016.

The stakeholders of **Sri Lakshmi Saraswathi Spintex Limited** are hereby called upon to submit their claims with proof on or before **19th February, 2024** to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

[In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38.]



Date : 20.01.2024

Place : Coimbatore

CA S Prabhu

Designated Partner and Authorized Signatory

**M/s. SPP Insolvency Professionals LLP [IPE] acting as
Liquidator of M/s. Sri Lakshmi Saraswathi Spintex Limited
AFA No. AA1/11948/02/251024/106164 valid upto 25.10.2024**